

**DJA II-603 / 2021  
(Steno Grade-I)**

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1.  
DATED: 20.12.2023**

**INTIMATION**

**Sub:-** Intimation regarding the candidates who are eligible for promotion to the post of Stenographer Grade-I of the District Judiciary in the additional list.

**Ref:-** 1) The Karnataka Subordinate Courts (Ministerial and Other Posts)(Recruitment) (Amendment) Rules, 2021, amended vide Government Notification dated 06.03.2021.

2) Selection Test conducted by this office on 26.02.2023.

\*\*\*\*\*

In pursuance to the Karnataka Subordinate Courts (Ministerial and Other Posts)(Recruitment) (Amendment) Rules, 2021, amended by the Government of Karnataka, vide Notification dated 06.03.2021 and the Selection Test conducted by this office on Sunday, the 26<sup>th</sup> day of February 2023 at the Principal Bench of High Court of Karnataka, Bengaluru, this office vide Order bearing No.DJA-II 603/2021 dated 26.09.2023 filled 126 posts of Stenographer Grade-I of the District Judiciary by way promotion from the cadre of Stenographer Grade-II. At present 11 vacancies pertaining to Residual Parent Cadre, arising out of forego of promotion and retirement have to be filled.

In order to fill up aforesaid 11 vacancies under RPC, the candidates / Stenographers Grade-II shown at **Annexure- 'A'** will be considered in the additional list and they are informed to furnish 03 places (District/Unit) of their preference for their promotion and posting to the

:: 2 ::

cadre of Stenographer Grade-I in the Proforma enclosed at **Annexure-‘B**, by sending E-mail to [lca2branch@gmail.com](mailto:lca2branch@gmail.com) **on or before the 02<sup>nd</sup> day of January, 2024. Any mail received after the said date will not be considered.**

The places of choice has to be restricted to the Districts shown in the column No. 5 of the Proforma enclosed at **Annexure-‘B’**.

Further, the concerned Unit Heads are required to obtain and furnish the information as sought in **Annexure-‘C’** in respect of the officials of their Unit who are eligible for promotion to the post of Stenographer Grade-I in the Additional List.

**BY ORDER,**

**SD/-**

**(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL**

**A N N E X U R E - A**

**LIST OF CANDIDATES/STENOGRAPHERS GRADE-II WHO WILL BE  
CONSIDERED FOR PROMOTION TO THE POST OF  
STENOGRAPHER GRADE-I IN THE ADDITIONAL LIST**

**RESIDUAL PARENTAL CADRE**

<b>Sl. No.</b>	<b>Roll No.</b>	<b>Name of the Stenographers Grade-II (Sri/Smt)</b>	<b>Present place of working</b>
1	PSTG0136	R.P.Latha	Chitradurga
2	PSTG0137	Sudha C.D	Mandya
3	PSTG0138	Nanagouda.S.Manoor	Belagavi
4	PSTG0139	Rathnamma.H.R.	Ramanagara
5	PSTG0141	Saraswathi.K.V	City Civil Court
6	PSTG0142	H.R.Chandrakala	City Civil Court
7	PSTG0143	S.K.Ramesh	Chikkaballapura
8	PSTG0144	Yashoda	Udupi
9	PSTG0146	B.Kalpana	City Civil Court
10	PSTG0147	N.M.Shobha	City Civil Court
11	PSTG0148	Shashikala.T.Kulkarni	Belagavi

**Sd/-  
(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL**

DJA II-603/2021

**ANNEXURE - B**

**PRO FORMA**

[To be filled by the Official]

1	Name of the Official & Designation	:	
2	Present Place of Work	:	
3	(i) Home Town	:	
	(ii) Taluk	:	
	(iii) District	:	
4	Particulars relating to previous place of service in the Cadre of Stenographer Grade-III & Grade-II		
	District/Unit	Cadre	Period From To
1.			
2.			
3.			
4.			
5.	Districts where vacancy is available	:	Bengaluru Rural, Ramanagara, D.K.Mangaluru, Kolar, Tumakuru, U.K.Karwar, Belagavi.
6	Place of Preference (District / Unit) <b>(Choice to be made among districts shown in column No. 5)</b>		1 <sup>st</sup> Preference :
			2 <sup>nd</sup> Preference:
			3 <sup>rd</sup> Preference:
7	Remarks if any		

Place:

Date:

Signature of the Official

**ANNEXURE - C**

1	Whether the spouse of the official eligible for promotion is working within the same District (supporting documents to be enclosed)	
2	Whether the promotee himself/herself or any of his or her immediate family members would require medical treatment in the current place. If so, to furnish relevant medical records/certificates or any other documents to establish the same.	
3	Whether any complaint is pending against the official	

Place:

Date:

Signature of the Unit Head